

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

PETITION(S) FOR SPECIAL LEAVE TO APPEAL (C) NO(S). 10271/2024

[Arising out of impugned final judgment and order dated 20-11-2023 in WRITC No. 66679/2012 passed by the High Court of Judicature at Allahabad]

PROJECT DIRECTOR, NATIONAL HIGHWAYS
AUTHORITY OF INDIA

PETITIONER(S)

VERSUS

NEERAJ UPADHYAY

RESPONDENT(S)

Date : 17-07-2025 This petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE PANKAJ MITHAL
HON'BLE MR. JUSTICE PRASANNA B. VARALE

For Petitioner(s) Ms. Neetika Sharma, Adv.
M/s.M.V. Kini & Associates, AOR (mentioned by)

For Respondent(s) Mr. Rohit Kumar Singh, AOR

UPON being mentioned the court made the following
O R D E R

Not to be deleted from the notified date i.e.

25.07.2025.

(Nidhi Mathur)
Court Master (NSH)

(Geeta Ahuja)
Assistant Registrar-cum-PS